

Surasksha Tul, Salivahana and Dharitri.

(b) All the varieties are highly resistant to important diseases and pests besides being high yielding. Some of these like KRL 1-4 CSR-10 Adn CST 7-1 are suitable for the saline areas.

(c) Some of the new varieties have the yield potential to the extent of 65-70 quintals per hectare.

[*Translation*]

Prices of DDA Flats

274. SH. ANANDRATNA MAURYA:
DR. VASANT NIWDRITHI
PAWAR:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have from time to time changed the prices of various types of DDA flats located in different areas of Delhi;

(b) if so, the details of the changes in prices made during the last six months; and

(c) whether the Government propose to check the price rise of DDA flats?

THE MINISTER STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). The disposal cost of flats is worked out by DDA on the completion of flats on the basis of actual expenditure and anticipated liabilities on no profit no loss basis. The cost of left out flats is updated/revised after every six months in order to recover the interest on capital, maintenance and watch and ward charges etc. DDA reports that no change in

costing formula has been made during last six months.

(c) The increase in cost of flats is due to general escalation/increase in cost of material and labour etc.

[*English*]

Norms for Allotting Government Accommodation to Political Parties

275. SHRI ARJUN CHARAN SETHI:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the norms laid down for allotment of Government of accommodation to the political parties;

(b) the number and names of political parties who are in possession of Government accommodation along with their location and since when;

(c) whether the Government offer plots at concessional rates to recognised political parties; and

(d) if so, the names of political parties who have been offered plots at concessional rate by the Government during the last three years?

THE MINISTER OF STATE IN THE MINISTRY FOR URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) As per statement-I

(b) As per statement-II

(c) and (d). Land allotment to political parties is made at full market value and not at concessional rate. However, during the last three years, no allotment to any Political Party has been made.

STATEMENT-I

Confidential

No. 12016(2)/88-Pol. II (Vol. III (xviii))

Government of India
Ministry of Urban Development
(Directorate of Extents)

New Delhi, the 24th Oct. 1985

OFFICE MEMORANDUM

Subject:- Review of guidelines for allotment of general pool accommodation-political parties.

Guidelines for allotment of general pool accommodation to political parties were reviewed by the Cabinet Committee on Accommodation at its meeting held on 12th September, 1985 and the following proposals have been approved by the Committee:-

- (i) Only such of the political parties or groups as have been recognised as such by the speaker need be given accommodation. A list of parties and groups as recognised by the Speaker, may be obtained from the Ministry of Parliamentary Affairs. Licence fee may be calculated in terms and of F. R -45-A.
- (ii) Allotment may be cancelled in ineligible cases.

(iii) only 1/3rd of the staff within overall ceiling of six units for party of residential purposes may be allotted.

(iv) As regards accommodation for office, residential buildings may be allotted,, subject to availability after screening he space requirement subject to the condition that licence fee at market rate is charged.

(v) Allotment should be made in the name of political parties and not in the name of any office bearer.

2. It is requested that. necessary further action may be taken according to above decision.

sd/-

(V.S. RAMAN)

DEPUTY DIRECTOR OF ESTATES (P)

To

1. Asstt. Directos of All Allotment Seconds
2. Asstt. Director, CDN_I Section
3. Asstt. Director, Office Section.
4. All Deputy Detractors of Directorate of Estates.

STATEMENT - II

Statement showing the particulars of general pool accommodation in occupation of various political parties.

S.No.	Name of the Party	Particulars of Accommodation allotted	Date of occupation
1	2	3	4
1.	Congress-I Party	S. IV/209/R.K.Puram	06.01.78
2.	Congress-I Party	S. IV/181/R.K.Puram	18.10.67
3.	Congress-I Party	S. IV/892/R.K.Puram	08.09.67
4.	Congress-I Party	781, Laxmibai Nagar	08.09.88
5.	Congress-I Party	401, 402, Albert Squasre	11.03.79
6.	Congress- I Party	556-J Mandir Marg	18.07.80
7.	Congress- I Party	896, B.K.S. Marg	17.7.80
8.	Congress- I Party	80-H/S. IV DIZ	23.09.82
9.	Congress- I Party	87- T/S. IV/DIZ	21.12.91
10.	Congress- I Party	38- K/S. IV/DIZ	14.02.92

S.No.	Name of the Party	Particulars of Accommodation allotted	Date of occupation
1	2	3	4
11.	AICC (I)	12, Park Lane	01.04.78
12.	AICC (I)	D.I/109 Chanakya Puri	05.03.85
13.	AICC (I)	5, Raisina Road	27.07.76
14.	DPCC (I)	2, Talkatora Road	17.02.94
15.	Bharatiya Janta Party	11, Ashoka Road	Mar, 85
16.	Bharatiya Janta Party	Suite No. 24 V.P. House	19.06.82
17.	Bharatiya Janata Party	Suite No. 523 V. P. House	01.10.83
18.	Lok Dal (A)	15, Windsor Place	Nov. 79
19.	Lok Dal (B)	3, Pt. Pant Marg	01.05.88
20.	Lok Dal	Suite No. 1 V.P. House	24.07.71
21.	Lok Dal	Suite No. 2 V.P. House	19.06.72

S.No.	Name of the Party	Particulars of Accommodation allotted	Date of occupation
1	2	3	4
22.	Janta Party	Suite No. 115 V.P. House	20.01.87
23.	Janata Party	Suite No. 416 V.P. House	04.02.81
24.	Janata Party	Suite No. 24 V.P. House	11.05.78
25.	Janata Party	5, Pt. Pant Marg	1989
26.	Janta Dal	Suite No. 17 V.P. House	27.06.91
27.	Janta Dal	10, Lodhi Estate	31.08.91
28.	CPI (M) Party	Suite No. 8 V.P. House	09.11.89
29.	CPI (M) Party	Suite No. 14 V.P. House	06.08.70
30.	CPI Party	Suite No. 119 V.P. House	04.11.71
31.	CPI Party	Suite No. 201 V.P. House	22.11.80
32.	CPI Party	Suite No. 309 V.P. House	12.05.79
33.	AIADMK	Suite No. 513 V.P. House	01.07.92

S.No.	Name of the Party	Particulars of Accommodation allotted	Date of occupation
1	2	3	4
34.	Bahujan Samaj Party	12, G.R.G. Road	05.03.91
35.	Samajwadi Janata Party	16, Dr. R.P. Road	20.11.91
36.	Samajwadi Janta Party	13, Windsor Place	16.04.91
37.	AIADMK Party	310, V.P. House	01.07.91
38.	AIADMK Party	16, V.P. House	01.07.92